

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 156 OF 2018 & IA No. 1114 OF 2019

Dated: 22nd October, 2019

In the matter of:

NTPC Ltd.

.... Appellant(s)

Versus

Power Grid Corporation of India Ltd.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **19.12.2019**.

Court Master

NR